Declaration of Assets and Liabilities

I, Raju Ram , son/daughter/wife of Late Fulchand Ram

Year 2023-2024

aged 44 years, belonging to Bihar Vidhan Sabha

service and presently working as Office attendant (Mehtar)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000/-	Anju Devi 2,000/-	Chandan Kumar	Raushan Kumar	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	A/c No.- 1083948 -5045 Amt-40,000	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-6556 LIC-12248 LIC-8988 PLI-9696/- Per year	LIC-6972 Per year	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	Two wheeler BR-01DY 8192	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	NIL	Gold-50g Silver-500g	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	TV & Fridge	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	25 decimal	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)					

(2)   I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ....
(a)	(i) Loans from Banks	SBI BVM GIACH	3,39,000
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJXPR7394R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C.   **Personal Detail**

GPF/CPF/PRAN No.   :-   PTS/BLA-1331

Gender   :-   M   (M/F)

Date of Birth   :-   1 5 0 6 1 9 8 0   (DD/MM/YYYY)

Class/Group   :-   C   (A/B/C)

Cadre   :-   Messenger

(Full Name e.g. B.A.S.- Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District   :-   VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ....

Name of Employee: ....Raty Ram....

Place:....PATNA....

Designation:....Office attendant (Merbay

Date:....7/02/2024....

Department:....Bihar Vidhan Sabha.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.